

Schemes for development of small and medium cities

†1222. SHRI RAGHUNANDAN SHARMA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the scheme started by Government for integrated development of small and medium cities and the proportion of State and Central share in it;

(b) the status of the proposals received under this scheme from Madhya Pradesh and the proposals against which allotted funds are to be released yet;

(c) the time by which Government contemplates to release the funds of these pending proposals; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) was launched in December, 2005 as a sub-component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) which aims at improvement of urban infrastructure in towns and cities (other than the 65 cities identified under UIG component of JNNURM) in a planned and phased manner.

The funding pattern of the UIDSSMT scheme is in the ratio of 80% Central Government share, and 10% State share and 10% ULB share. However for North-East States and Hilly States (Jammu and Kashmir, Sikkim) the fund sharing is in the ratio of 90:10 between Central and State Governments.

(b) Under UIDSSMT, 68 projects were sanctioned with an approved cost of Rs. 1230.99 crores in 50 towns of the State of Madhya Pradesh. Against a total commitment of Rs. 991.04 crores, an amount of Rs. 732.72 crores Additional Central Assistance (ACA) was released to the State as on 28.02.2013.

56 fresh proposals involving Roads, Water supply, Solid Waste Management projects etc. were received from the State of Madhya Pradesh in the month of February, 2013.

(c) and (d) The sanction of projects is dependant upon recommendation of State Level Sanctioning Committee (SLSC), technical appraisal and availability of funds.

†Original notice of the question was received in Hindi.